

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.101  
CP(IB) 587 of 2019

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Shrimali Industries Pvt Ltd  
V/s  
KRN Alloys Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on: 21/12/2022**

**Coram:**

Dr. Madan B. Gosavi, Hon'ble Member(J)  
Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Saurabh Soparkar, Ld. Sr. Adv. a.w. Mr. Monaal  
Davawala, Ld. Adv.  
For the Respondent : Adv.

**ORDER**

The pleadings are completed.

However, at the request of the learned counsel for the Corporate Debtor, the matter stands adjourned to 01.02.2023.

-SD-

**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

-SD-

**DR. MADAN B GOSAVI**  
**MEMBER (JUDICIAL)**